

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**E.P. No. 6 of 2015 in
Appeal No. 15 of 2011**

Dated: 01st March, 2016

In the matter of:-

Lanco Amarkantak Power Ltd.

..... Appellant(s)

Versus

Haryana Electricity Regulatory Commission

& Ors.

.... Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **26.04.2016.**

COURT MASTER